

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3. **IA-5025(MB)2023 IN C.P. (IB)/1170(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.11.2023

NAME OF THE PARTIES: **Liv Smart Welfare Association**
Vs.
D. K. Realty (India) Private Limited

SECTION: 7, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Counsel for the Applicant present but appearance is not given in the appearance sheet. None present for the Respondent.
2. On request of the Applicant, list this matter on **07.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)